

# HIGH COURT OF MANIPUR

Mantripukhri, Imphal – 795002.

## CORRIGENDUM

Imphal the 28<sup>th</sup> March, 2019

No. HCM/I-1/2017-Estt-II: 4486 In continuation of this High Court's earlier notification No. HCM/I-1/2017-Estt-II dated 19-02-2019, for Supply, Testing, Installation and Maintenance of CCTV Surveillance System for various District Court Complexes of Manipur, the last date of bid submission and date for opening of technical bids is extended.

The last date for bid submission which was fixed for 28-03-2019 has now been extended to 10-04-2019 and date for opening of technical bids which was fixed for 29-03-2019 has now been extended to 10-04-2019.

Further, the following changes have been made in the RFP.

1. EMD of 2 lakhs may be submitted in the form of BG or DD.
2. 60 days for completion of delivery and installation is extended to 90 days.

Sd/-

Chairman, eTender Committee